

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1463
ANSWERED ON:10.03.2008
FAKE ARMY TRANSPORT COMPANY
Ahir Shri Hansraj Gangaram

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is aware of the bunglings involving crores of rupees by fake companies in coal areas in the name of Army Transportation Companies;
- (b) if so, the details thereof and action taken against these companies;
- (c) the details of such corruption cases registered in the subsidiaries of Coal India Limited (CIL); and
- (d) the steps taken to check such incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE(SHRI M.M. PALLAM RAJU)

(a)to(d): A Group of Members of Parliament was constituted by the Ministry of Coal to inter alia look into the alleged irregularities by the transport companies of ex-servicemen sponsored by the Directorate General of Resettlement under this Ministry. In pursuance of the recommendations of the Group of MPs, Government has decided to get the allegations investigated by Central Bureau of Investigation.